

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2890
ANSWERED ON:10.12.2014
REPRESENTATIONS FROM PEOPLE REPRESENTATIVES
Nete Shri Ashok Mahadeorao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of representations received from the people's representatives and other social organisations to implement reservation policy in higher educational institutions including Engineering Institutes; and

(b) the action taken/proposed to be taken by the Government on such representations?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): As per the Central Educational Institutions (Reservation in admissions) Act, 2006, Central Educational Institutions (CEIs) have to implement the provisions mandating reservation for Scheduled Castes (SCs)/Scheduled Tribes (STs)/Other Backward Classes (OBCs) in admissions to each branch of study and at all levels, in that institution, as per the provisions of the Act.

The Department of Personnel and Training and this Ministry have laid down the instructions for reservations in teaching and non-teaching positions in centrally funded Higher Educational Institutions.

All representations, including representations/ grievances of people's representatives and other social organisations regarding implementation of Reservation Policy are forwarded immediately to the concerned CEI for ensuring compliance of the Act. Details of records of such representations are not centrally maintained, as such representations/ grievances are received from time to time in the Ministry and it is not feasible to undertake frequent updation and classification of such communications into various categories. The Central Government and the UGC are taking all steps to monitor the implementation of the CEI Act, 2006 and the reservation policy in appointments to teaching and non-teaching positions in these institutions.

Reservation in admissions in state controlled and state funded institutions are guided and regulated by respective State Governments. At present, there is no reservation in admissions in purely private, self-financing Higher Educational Institutions.